

Annexure - 7

Name of the corporate debtor: Vyshnavi Spices LLP ; Date of commencement of CIRP:06.06.2025 ; List of creditors as on: 15.12.2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer- Ward - 2(1), Guntur	Central Government	17/7/2025	98,063	98,063	Tax demand outstanding	-	-	No	Nil	0	0	-	0	Tax demand relates AY 2023-24 & 2022-23
2	Superintendent CGST- Chirala	Central Government	2/8/2025	2,753,558	2,753,558	Tax demand outstanding	0	0	No	Nil	0	0	-	0	Tax demand notices dated March 2025
2				2,851,621	2,851,621						-	-	-	-	

Venugopal
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 IP-P01661/2019-2020/12580